

77

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 465/(MAH)/2017

CORAM:

Present:

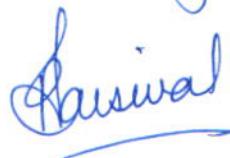
SHRI B. S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 05.10.2017

NAME OF THE PARTIES: Dalip Singh Tuli & Ors.
V/s.
Tuli Hotels Pvt.Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	CS Ritesh MAHAJAN	PCS FOR R2	
2.	CS PINKUSH JALSWAL	PCS FOR R2	
	Adv. Prathmesh Kamat		
	Adv. Gautam Bhatikar		
	Adv. Zobab Cuttewala		
	Adv. Pinak R. Bhagat		
	Adv. Vilasram Kamat		
	Adv. for the Petitioners		

ORDER

CP 465/241-242/NCLT/MB/MAH/2017

For the parties have agreed to continuation of stay until 12.10.2017 with liberty
to the Respondents to file vacation application, accordingly list this matter for hearing
on 11.10.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)